

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 217 of 2014**

**Dated : 14<sup>th</sup> August, 2015**

**In the matter of:**

**Gujarat Urja Vikas Nigam Ltd.**

**.... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory  
Commission & Ors.**

**....Respondent(s)**

**ORDER**

Bench has not assembled today.

Matter is posted for hearing on **22<sup>nd</sup> September, 2015.**

**Court Master**

rkt